

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI
ORDER**

The work of the Branches as mentioned *Infra* of the Rouse Avenue Court Complex, New Delhi is hereby assigned/allocated to Sh. Chanderhass Ambavat, Administrative Officer (Judl.) with **immediate effect :-**

S.No.	Name of the Branch
1.	Administration Branch
2.	Judicial Branch
3.	Care Taking Branch
4.	General Branch
5.	Leave Section
6.	Hindi Section
7.	Vigilance & Litigation
8.	RTI Branch

Note : In addition to the above, Sh.Chanderhass Amabvat, Administrative Officer (Judl.) shall continue to look after the-work of Branch Incharge of Administration Branch, Leave and Hindi Section, till further orders.

(KANWALJEET ARORA)
Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

No.: 11482/c-11532/c
F.7/P&T/Admn/RADC/2025

Dated, Delhi the 8/7/2025
3-00 PM

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The Ld. Judicial Officers/Officer Incharge (s) concerned, RADC, New Delhi
3. Personal Office of the undersigned.
4. The DDO, Central District, Tis Hazari Courts, Delhi.
5. The Administrative Officer (J), Admn. I, II & III Central District, THC, Delhi.
6. All the concerned Branch Incharges are hereby directed to ensure that the files of their branches are routed through Administrative Officer (Judl.) with *immediate effect*.
7. The Dealing Official, LAYERS seat, THC, Delhi.
- ✓ 8. The Website Committee, THC, Delhi for uploading.

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi